

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3383**

**TO BE ANSWERED ON THE 01<sup>ST</sup> JANUARY, 2019/ PAUSHA 11, 1940 (SAKA)**

**ESTABLISHMENT OF CYBER CRIME CO-ORDINATION CENTRE**

**3383. SHRI KUNWAR BHARATENDRA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has fixed any timeline for the establishment of the Indian Cyber Crime Co-ordination Centre and similar units in the States;**

**(b) whether the Government has the data on the utilisation of Rs. 83 crore released to the States for prevention of cyber crime; and**

**(c) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): The Ministry of Home Affairs is implementing the scheme for establishment of the Indian Cyber Crime Coordination Centre (I4C) with an outlay of Rs. 415.86 crore during the period 2018-2020.**

**(b) & (c): Under the Cyber Crime Prevention against Women & Children scheme, Rs. 93.12 crore have been released to the States and UTs to setup cyber forensic cum training laboratories and capacity building. The States/UTs are required to utilise these funds by March 2019 and submit utilisation certificates as per provisions of General Financial Rules-2017.**

**\*\*\*\*\***